

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 527 (ND) 2017

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.01.2018

NAME OF THE COMPANY: Impressions Services Pvt Ltd. Vs. Picadily
Hotels Pvt Ltd.

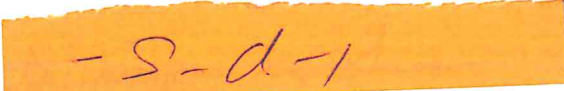
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present : None.

ORDER

Renotify this case for clarification on 2nd February, 2018 before the
Special Bench.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Lekh Raj Singh)